

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1395/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt.Ltd.
 V/s.
 Fem Constructions (India) Pvt.Ltd.

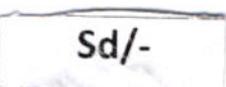
SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	(Counsel) Rohit Kedar ilb (Counsel) Varbhav Bhogee with Adw. Suyodha Meltry	→ Petitioner → Respondent	 

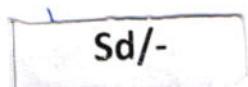
ORDER

CP No.1395/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.2.2018.



V. NALLASENAPATHY
 Member (Technical)



B.S.V. PRAKASH KUMAR
 Member (Judicial)